

O.A.No.281/2006

Dated: 06.09.2006.

HON'BLE MR M. KANTHAIAH, MEMBER (J)

Shri Amit Verma for Shri A. Moin, Learned counsel for applicant.

Shri S.P. Singh, learned counsel for respondents.

Learned counsel for applicant has filed M.P.No.2110/2006 seeking permission to withdraw the O.A. with liberty to file fresh O.A. and counsel for respondents also reports no objection hence, the said petition is allowed and ~~thus~~ ^{the original application} M.P.No.2110/2006 is disposed of. No costs.

(M. KANTHAIAH)
M (J)

6-9-06

Ak//

or
Copy of order
dated - 6/9/06
Prepared
06/9/06

C.R
P.D. 230/06
Recd. filed.
Recd. filed
On 03/11/06
Order
03/11/06